

**ELECTION INDEX CARD  
FOR LEGISLATIVE ASSEMBLY ELECTIONS ONLY**

BYE ELECTION

State: Tamil Nadu

District: THOOTHUKKUDI

Year of Election: 2019

Number & Name of Assembly Constituency: 213 : Vilathikulam

Type of Constituency: GEN

<b>I</b>	<b>CANDIDATES</b>	<b>MALE</b>	<b>FEMALE</b>	<b>THIRD GENDER</b>	<b>TOTAL</b>
1	Nominated	22	4	0	26
2	Nominations Rejected	9	1	0	10
3	Withdrawn	0	2	0	2
4	Contested	13	1	0	14
5	Deposit Forfeited	10	1	0	11
<b>II</b>	<b>ELECTORS</b>	<b>GENERAL</b>		<b>SERVICE</b>	<b>TOTAL</b>
		Other than NRIs	NRIs		
1	Male	102885	0	420	103305
2	Female	105946	0	5	105951
3	Third Gender(Not applicable to Service electors)	2	0	0	2
4	Total	208833	0	425	209258
<b>III</b>	<b>VOTERS TURNED UP FOR VOTING</b>	<b>GENERAL</b>		<b>TOTAL</b>	
		Other than NRIs	NRIs		
1	Male	75899	0		75899
2	Female	82789	0		82789
3	Third Gender	0	0		0
4	Total(Male + Female + Third Gender)	158688	0		158688
<b>IV</b>	<b>DETAILS OF VOTES POLLED ON EVM</b>				
1	Total votes polled on EVM				158688
2	Test votes under Rule 49 MA				0
3	Votes not retrieved from EVM				0
4	Rejected votes (due to other reasons)				0
5	Votes polled for 'NOTA' on EVM				1363
6	Total of test votes + votes not retrieved + votes rejected (due to other reasons) + 'NOTA'[2+3+4+5]				1363
7	Total valid votes counted from EVM [1-6]				157325
<b>V</b>	<b>DETAILS OF POSTAL VOTES</b>				
1	Postal votes counted for service voters under sub-section (8) of Section 20 of R.P.Act, 1950				61
2	Postal votes counted for Govt. servants on election duty (including all police personnel, driver, conductors, cleaner)				1045
3	Postal votes rejected				119
4	Postal votes polled for 'NOTA'				23
5	Total of postal votes rejected + NOTA [3+4]				142
6	Total valid postal votes [1+2-5]				964
<b>VI</b>	<b>COMBINED DETAILS OF EVM &amp; POSTAL VOTES</b>				
1	Total votes polled [IV(1) + V(1+2)]				159794
2	Total of test votes + votes not retrieved + votes rejected + 'NOTA'[IV(6) + V(5)]				1505
3	Total valid votes [IV(7)+ V(6)]				158289
4	Total votes polled for 'NOTA'[IV(5) + V(4)]				1386
<b>VII</b>	<b>MISCELLANEOUS</b>				
1	Proxy votes				0
2	Tendered votes				0
3	Total number of polling station set up in a Constituency				259
4	Averages number of Electors assigned to a polling station				808
5	Date(s) Of Poll				18-04-2019
6	Date(s) Of Re-Poll,(if any)				NA
7	Number of Polling stations where Re-poll was ordered(mention date of order also)				NA

8	Date(s) Of counting	23-05-2019
9	Date Of Declaration Of result	23-05-2019
10	Whether this is Bye election or Countermanded election?	Yes
11	If yes, reason thereof	Having become vacant

### VIII. DETAILS OF VOTES POLLED BY EACH CANDIDATE

SL. No.	Name of the Contesting Candidates (in Block Letters)	Sex (Male/Female/Third Gender)	Age(Years)	Category (Gen./SC/ST)	Full name of the Party	Election Symbol Alloted	Valid Votes Polled		
							Counted from EVM	Postal	Total
1.	CHINNAPPAN.P	Male	49	GENERAL	All India Anna Dravida Munnetra Kazhagam	Two Leaves	70002	137	70139
2.	JAYAKUMAR.A.C	Male	49	GENERAL	Dravida Munnetra Kazhagam	Rising Sun	41042	543	41585
3.	MARKANDAYAN.V	Male	42	GENERAL	Independent	Chappals	27331	125	27456
4.	JOTHIMONY.K	Male	62	GENERAL	Independent	Gift Pack	9619	76	9695
5.	KALIDOSS.M	Male	36	SC	Naam Tamilar Katchi	Ganna Kisan	4591	37	4628
6.	NATARAJAN.T	Male	58	SC	Makkal Needhi Maiam	Battery Torch	1383	16	1399
7.	DHEEPA VALENTINA.T	Female	48	SC	Independent	SHIP	755	23	778
8.	RAJIVGANDHI.M	Male	33	SC	Independent	Helmet	634	0	634
9.	MURUGANANTHAM.M	Male	53	GENERAL	Independent	Nail Cutter	527	0	527
10.	PONRAJ.P	Male	44	GENERAL	Naam Indiar Party	Tractor Chalata Kissan	455	3	458
11.	HARIHARAN.S	Male	29	GENERAL	Independent	Almirah	288	2	290
12.	VINOTH KUMAR.M	Male	26	GENERAL	Independent	Kettle	249	0	249
13.	MARIMUTHU.P	Male	32	GENERAL	Independent	Bat	232	1	233
14.	RAJAMANI.P	Male	34	GENERAL	Independent	Pineapple	217	1	218
<b>TOTAL</b>							157325	964	158289

### Disclaimer

This report is based on Index Cards data made available by concerned Returning Officers on the basis of Statutory data maintained in the forms. In case of any dispute, the data maintained in the Statutory Forms by the concerned Returning Officers shall prevail.